

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 19th January, 2023

NO. HC.VII-56/2020/ 631 /A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Grade-I Judicial Officers of Assam and Mizoram to attend "**Judicial Knowledge Enhancement Programme**" to be held at the Judicial Academy, Assam w.e.f. **06-02-2023 to 11-02-2023**.

| Sl. No. | Name | Designation & place of posting |
|----------------|----------------------------|--|
| 1. | Shri Ranju Medhi | Addl. District & Sessions Judge, Sonitpur, Tezpur |
| 2. | Smti. Manju Bordoloi | Addl. District & Sessions Judge, FTC No.4, Kamrup(M), Guwahati |
| 3. | Shri Mridul Kumar Saikia | Addl. District & Sessions Judge, FTC, Sivasagar |
| 4. | Shri Kumud Chandra Boro | Addl. District & Sessions Judge, No.3, Nagaon |
| 5. | Smti. Sabeena Mazumdar | Addl. District & Sessions Judge, FTC, Darrang |
| 6. | Shri Mukul Chetia | Addl. District & Sessions Judge, Barpeta |
| 7. | Smti. Ranjita Agarwalla | Addl. District & Sessions Judge, Udalguri |
| 8. | Shri Abhijeet Kumar Baruah | Addl. District & Sessions Judge, No.5, Kamrup(M), Guwahati |
| 9. | Smti. Gracy L. Bawitlung | Judge, Special Court, ND &PS Act, Aizawl |

(The list of Officers hereinabove is not necessarily in order of Seniority)

The nominated Officers are directed to report at the Judicial Academy, Amingaon, Assam for attending the aforesaid Training on **06-02-2023 at 9:30 A.M.**

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-56/2020/ 632-644 /A

Dated: 19-01-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the nominated Judicial Officers of his State to attend the training accordingly)

8. The District and Sessions Judges,
Barpeta / Darrang / Kamrup (M) / Nagaon / Sivasagar / Sonitpur, Tezpur / Udalguri

(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)

9. The nominated Judicial Officers.
a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **ja@assam.gov.in** on or before **29-01-2023** to enable the Academy to arrange for accommodation.

| Name & Designation | Date of Arrival | Accommodation required (Yes/No) | Mobile Number (WhatsApp) |
|--------------------|-----------------|---------------------------------|--------------------------|
| | | | |

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Talpader
19.01.23
REGISTRAR (JUDICIAL)